

[English]

Recovery of Damages Levied on Japanese Contractor by Jawaharlal Nehru Port Trust

1353. SHRI SHANKERSINH VAGHELA:
DR. A.K. PATEL:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the liquidated damages to the extent of Rs. 1.08 crores were levied on the Japanese contractor by the Jawaharlal Nehru Port Trust on account of delay in completion of a contract;

(b) whether the amount has since been recovered from the contractor and if so, the details thereof; and

(c) if not, the reasons therefor and follow up action taken in this regard?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) and (b). Yes, Sir. The said amount was recovered from the bills of M/s Mitsui & Co. of the consortium of Japanese contractors in June, 1987, August, 1987 and December, 1987.

(c) Question does not arise.

Persons missing from Doda District of Jammu and Kashmir

1354. SHRI PHOOL CHAND VERMA:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether several persons including Government officials of Doda district in Jammu and Kashmir have been missing;

(b) if so, the details thereof;

(c) whether any inquiry has been conducted in this regard; and

(d) if so, the finding thereof alongwith the action taken against those found responsible?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (d). The information has been called from the State Government and will be laid on the table of the House on receipt.

Fencing of International border with Pakistan and Bangladesh

1355. SHRI PHOOL CHAND VERMA:
SHRI A. VIJAYARAGHAVAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the length of International border between West Bengal and Bangladesh, Assam and Bangladesh, Jammu and Kashmir and Pakistan, Punjab and Pakistan and Rajashtan and Pakistan;

(b) how much of this border has been fenced so far, separately;

(c) whether fencing has been done along the line of actual control between Jammu and Kashmir and Pakistan occupied Kashmir;

(d) the portions of the border (with length) which are to be fenced as per present decisions of Government; and

(e) the portions which are being left uncovered due to resource constraints, logistics or any other reason?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) According to